

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 113-A
IB-92/(ND)/2021

IN THE MATTER OF:

Sohanaa International Pvt. Ltd.

....Applicant

Order under Section 10 of IBC.

Order delivered on 05.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.Sanjay Jeswani, Adv.

ORDER

Learned Counsel for the Corporate Applicant states that reply or response from Income Tax Department and creditors is awaited. ROC has filed reply giving no objection.

List on 01.06.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)